

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 2796 /2015

New Delhi, this the 8<sup>th</sup> day of September, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Pravin Kumar Kulshrestha  
S/oSh. Rajendra Praksh  
R/o D-II/62, Andrews Ganj  
New Delhi-110049

....Applicant

(By Advocate: Applicant in person. )

**Versus**

1. Prime Minister's Office (P.M.O.)  
South Block, Raisina Hills  
New Delhi.
2. Central Vigilance Commissioner  
(C.V.C.)  
Satarkta Bhawan  
GPO Complex, Block-A, I.N.A.  
New Delhi-110 023.
3. Union of India  
Through the Secretary  
Ministry of Urban Development  
Nirman Bhawan  
New Delhi.
4. Director General  
C.P.W.D., Nirman Bhawan, New Delhi. .... Respondents

**ORDER (ORAL)**

**By Justice Mr. B.P. Katakey, Member (J);-**

The applicant in person seeks and is allowed leave of the Tribunal to withdraw the present OA with liberty to re-file the same. The OA stands dismissed as withdrawn with liberty, as prayed for.

**(K.N.Shrivastava)  
Member (A)**

**(B.P. Katakey)  
Member (J)**

